

GOVERNMENT OF KARNATAKA



KARNATAKA LOKAYUKTA

No.UPLOK-1/DE/25/2015/ARE-7

Multi Storied Building,
Dr. B.R. Ambedkar Veedhi,
Bengaluru-560 001
Date: **15/05/2020**

RECOMMENDATION

Sub:- Departmental inquiry against;
Sri B.C. Singrigowda, Meter Reader & Incharge Junior
Engineer (Electrical), South-5 Sub Division, Bangalore
Electricity Supply Company Limited, Kathriguppe,
Bengaluru (Presently working at Unit-4, W-2 Sub
Division, Chamarajapet, BESCO, Bengaluru) – Reg.

- Ref:- 1) Order No.ಕವಿಪ್ರನಿ/ಬ21/39714/2013-14, Bengaluru, dated
9/1/2015 of the Director (Administration & Human
Resources), Karnataka Power Transmission
Corporation Limited, Bengaluru.
- 2) Nomination order No.UPLOK-1/DE/25/2015,
Bengaluru dated 19/1/2015 of Upalokayukta-1,
State of Karnataka, Bengaluru
- 3) Inquiry Report dated 13/5/2020 of Additional
Registrar of Enquiries-7, Karnataka Lokayukta,
Bengaluru

The Director, Administration & Human Resources,
Karnataka Power Transmission Corporation Limited, Bengaluru by
its order dated 9/1/2015 initiated the disciplinary proceedings
against Sri B.C. Singrigowda, Meter Reader & Incharge Junior
Engineer (Electrical), South-5 Sub Division, Bangalore Electricity
Supply Company Limited, Kathriguppe, Bengaluru (Presently
working at Unit-4, W-2 Sub Division, Chamarajapet, BESCO,
Bengaluru) (hereinafter referred to as Delinquent Government
Official, for short as DGO) and entrusted the Departmental Inquiry
to this Institution.

2. This Institution by Nomination Order No.UPLOK-1/DE/25/2015, Bengaluru dated 19/1/2015 nominated Additional Registrar of Enquiries-10, Karnataka Lokayukta, Bengaluru, as the Inquiry Officer to frame charges and to conduct Departmental Inquiry against DGO for the alleged charge of misconduct, said to have been committed by him. Subsequently, by Order No. UPLOK-1/DE/2016, dated 3/8/2016, Additional Registrar of Enquiries-7, Karnataka Lokayukta, Bengaluru was re-nominated as inquiry officer to conduct departmental inquiry against DGO.

3. The DGO Sri B.C. Singrigowda, Meter Reader & Incharge Junior Engineer (Electrical), South-5 Sub Division, Bangalore Electricity Supply Company Limited, Kathriguppe, Bengaluru (Presently working at Unit-4, W-2 Sub Division, Chamarajapet, BESCOM, Bengaluru) was tried for the following charge:-

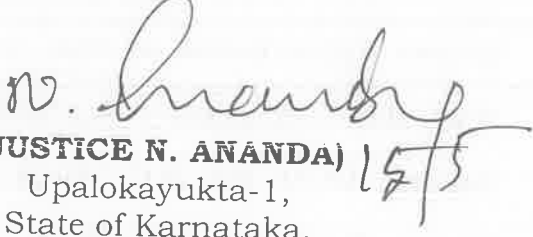
“That, you DGO – Sri B.C. Singrigowda, the then Meter Reader in BESCOM, in charge Jr. Engineer S-1 Sub Division, O & M 2, Chikkalasandra at Bangalore, when met by the complainant Sri Jagadish R/o. 146, 4th Cross, 1st Main, 1st Block, J.P. Nagar, 7th Stage, Bangalore with a request to visit the spot and prepare the estimate for shifting of 11 KVA line from site of Mr. Raju, you DGO go give the spot inspection report put forth demand of Rs.15,000/- towards the so called fees and Rs.10,000/- towards bribe, i.e., totally Rs.25,000/- to do the official act and received the said amount on 19/1/2013 to do the official act. Thereby failed to maintain absolute integrity besides devotion to duty and committed an act which is unbecoming of a Government Servant and thus, you – DGO are guilty

of misconduct U/R. 3(1)(i) to (iii) of Karnataka Civil Services (Conduct) Rules, 1966.”

4. The Inquiry Officer (Additional Registrar of Enquiries-7) on proper appreciation of oral and documentary evidence has held that the Disciplinary Authority has proved the above charge against DGO Sri B.C. Singrigowda, Meter Reader & Incharge Junior Engineer (Electrical), South-5 Sub Division, Bangalore Electricity Supply Company Limited, Kathriguppe, Bengaluru (Presently working at Unit-4, W-2 Sub Division, Chamarajapet, BESCOM, Bengaluru).
5. On re-consideration of inquiry report, I do not find any reason to interfere with the findings recorded by the Inquiry Officer. It is hereby recommended to the Government to accept the report of Inquiry Officer.
6. As per the First Oral Statement submitted by DGO Sri B.C. Singrigowda, he is due to retire from service on 31/8/2021.
7. Having regard to the nature of charge proved against DGO Sri B.C. Singrigowda, it is hereby recommended to the Government for imposing penalty of compulsory retirement from service on DGO Sri B.C. Singrigowda, Meter Reader & Incharge Junior Engineer (Electrical), South-5 Sub Division, Bangalore Electricity Supply Company Limited, Kathriguppe, Bengaluru (Presently working at Unit-4, W-2 Sub Division, Chamarajapet, BESCOM, Bengaluru) and also for imposing penalty of permanently withholding 40% of pension payable to DGO Sri B.C. Singrigowda.

8. Action taken in the matter shall be intimated to this Authority.

Connected records are enclosed herewith.


(JUSTICE N. ANANDA) 15/5
Upalokayukta-1,
State of Karnataka,
Bengaluru